

MANIPUR**GAZETTE**

**EXTRAORDINARY
PUBLISHED BY AUTHORITY**

No. 132**Imphal, Friday, June 12, 2026****(Jyaistha 22, 1948)**

**GOVERNMENT OF MANIPUR
OFFICE OF THE DEPUTY COMMISSIONER: IMPHAL EAST DISTRICT, MANIPUR**

MLR Form No. 1

See Rule No. 9 (2)

Porompat, the 8th June 2026

**NOTICE FOR DE-RESERVATION OF 0.3168 ACRE OF LAND FOR SETTING UP OF
NEW FIRE SUB-STATION AT POROMPAT, IMPHAL EAST DISTRICT
(UNDER SECTION 13 OF THE MLR&LR ACT 1960 READ WITH RULE NO. 14 OF MLR&LR RULES 1961)**

No. DC(IE)/9/175/2003: Whereas it appears necessary that the land specified in the Schedule below may be de-reserved from being "Grazing Ground", objection if any, may be made within 30(thirty) days from the date of issue of this Notice.

SCHEDULE

Sl No.	Village No./ Name of the Sub-Division	Dag No.	Recorded Area	Proposed Area	Class of Land	Purpose
1	2	3	4	5	6	7
1.	Village No. 28-Porompat/ Sub-Division, Porompat	36	8.99 acre	0.3168	Grazing Ground	Setting up of New Fire Station at Porompat

DR. NIVEDITA LAIRENLAKPAM,
Deputy Commissioner, Imphal East.